



\$~27 to 32

* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ **W.P.(C) 2296/2020**

AJAY GAUTAM

..... Petitioner

Through: Appearance not given.

versus

GNCT OF DELHI AND ORS.

..... Respondents

Through: Mr. Rajat Nair, SPP with

Mr. Dhruv Pande, Advocate for

Delhi Police.

Mr. Jawahar Raja, ASC, GNCTD

for R-1.

28

+ W.P.(C) 2836/2020 & CM APPL. 9860/2020 (permission to file a digital copy of Annexure P/6)

JAMIAT ULAMA-I-HIND

..... Petitioner

Through: Mrs. June Choudhry, Senior

Advocate with Mr. Taujab Khan,

Advocate.

versus

UNION OF INDIA & ORS

..... Respondents

Through: Mr. Rajat Nair, SPP with

Mr. Dhruv Pande, Advocate for

Delhi Police.

Mr. Jawahar Raja, ASC, GNCTD

for R-1.

29

+ **W.P.(C)** 3003/2020

JAMIAT ULAMA-I-HIND THROUGH GENERAL

SECRETARY

..... Petitioner

Through: Mrs. June Choudhry, Senior

Advocate with Mr. Taujab Khan,

W.P.(C) 2296/2020 Page 1 of 4





Advocate.

versus

UNION OF INDIA & ORS.

..... Respondents

with

Through: Mr. Rajat Nair, SPP

Mr. Dhruv Pande, Advocate for

Delhi Police.

30

W.P.(CRL) 588/2020, CRL.M.A. 5365/2020 (to bring on record more information and seeking registration of FIR), CRL.M.A. 5366/2020 (Exemption), CRL.M.A. 9659/2020 (to bring on record more information and seeking registration of FIR), CRL.M.A. 9660/2020 (Exemption), CRL.M.A. 8160/2022 (for clarification) & CRL.M.A. 14970/2022 (for deletion of R-16 to 20)

LAWYERS VOICE

..... Petitioner

Through: Ms. Kirti Uppal, Senior Advocate

with, Mr. Amit Tiwari, Mr. Satya, Mr. Himanshu Bidhuri, Ms. Archana Sharma and Mr. Chandan

Sinha, Advocates.

versus

UNION OF INDIA & ORS

..... Respondent

Through: Mr. D. Abhinav Rao and Mr.

Prerna Robin, Advocate for R-9

and 10.

Mr. Jatin Bhatt and Mr. Aayushman Aggarwal, Advocate for R-11 along with Respondent

No.11 in person.

Mr. Sahil Ghai, Advocate for R-

15.

Mr. Harsh Prabhakar, Mr. Dhruv Chaudhry, Mr. Yash Kotak and Mr. Adeeb Ahmad, Advocate for

R-23.

Mr. Rajat Nair, SPP with

W.P.(C) 2296/2020 Page 2 of 4





Mr. Dhruv Pande, Advocate for Delhi Police.

31 +

W.P.(CRL) 665/2020, CRL.M.A. 5109/2020 (for directions), CRL.M.A. 5330/2020 (for intervention of applicant), CRL.M.A. 5367/2020 (for additional directions) & CRL.M.A. 9161/2020 (for intervention of applicant) SHAIKH MUJTABA FAROOO & ORS. Petitioner

Through: Ms. Kirti Uppal, Senior Advocate

with, Mr. Amit Tiwari, Mr. Satya, Mr. Himanshu Bidhuri, Ms. Archana Sharma and Mr. Chandan

Sinha, Advocates.

Mr. Colin Gonsalves, Senior Advocate with Mr. Rohit Saini

and Mr. Nayab, Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Sarang Surender Chowdhry,

Mr. Shashank Surender Chowdhry and Mr. Shivam Surender Chowdhry, Advocates for R-6.

Mr. Ajay Burman, Senior Advocate with Ms. Ruchi Kapur,

Advocate for R-8.

Mr. Rajat Nair, SPP with Mr. Dhruv Pande, Advocate for

Delhi Police.

32

+ W.P.(CRL) 669/2020, CRL.M.A. 5122/2020 (interim relief) & CRL.M.A. 6229/2020 (early hearing)
BRINDA KARAT Petitioner

Through: Ms. Kirti Singh and Ms. Nupur,

Advocates.

versus

W.P.(C) 2296/2020 Page 3 of 4





STATE & ANR.

..... Respondents

Through: Mr. Rajat Nair, SPP with

Mr. Dhruv Pande, Advocate for

Delhi Police.

CORAM: HON'BLE MR. JUSTICE SIDDHARTH MRIDUL HON'BLE MR. JUSTICE TALWANT SINGH

> ORDER 02.02.2023

%

List on 13.02.2023.

SIDDHARTH MRIDUL, J

TALWANT SINGH, J

FEBRUARY 2, 2023/pa

Click here to check corrigendum, if any

W.P.(C) 2296/2020 Page 4 of 4